

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM: (26) C.P.-1351/252/(MB)/2018
Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2018

NAME OF THE PARTIES: Arokya Field Developers Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252

ORDER

1. When the matter was called none is present.
2. This Petition under section 252 for revival of Companies. Earlier matter was listed on 06.08.2018. However, none was present. It appears that the Petitioner is not serious in perusing the Petition. Hence, CP 1351 is dismissed. To be consigned to record.

SD/-

M.K. SHRAWAT
Member (Judicial)

08.10.2018

HHS